d
C.A.No. 5618 OF 2000

ITEM No.5 Court No. 1 SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA No 5 In Civil Appeal No.5618/2000

M.P. A.I.T. PERMIT OWNERS ASSN. & ANR. Appellant (s)

VERSUS

STATE OF MADHYA PRADESH Respondent (s)

(For early hearing)
(With Office Report)

Date : 30/09/2002 This Matter was called on for hearing today.

CORAM :
HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s) Ms. Sudha Pal, Adv.
Ms. Rani Chhabra, Adv.

For Respondent (s)
Mr. Prashant Kumar, Adv.

Mr. Vivek Tankha, Adv. Genl.
Mr. B.S. Banthia, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J

.SP2
List the appeal within six months.

.SP1

Kalyani. (S.L. GOYAL)@@
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